

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/07/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

ADMISSION-COURTCODE-OPENINTEREST-11.05^{A.M}

1	SEBI Appeal	182/2020 (/0000)	Arihant Futures and Commodities Limited Vs. National Commodity and Derivatives Exchange Ltd.	Ashok Singh, Advocate,
2	SEBI Appeal	495/2021	NIKHIL COMMODITY AND DERIVATIVES PVT. LTD. Vs. NATIONAL COMMODITY AND DERIVATIVES EXCHANGE LIMITE	Mr.Ashok Singh, Advocate

MAHEARING.-COURTCODE-MARESTORATION-11.10a.m.

3	SEBI Appeal	363/2021	COMFORT INTECH LIMITED Vs. SEBI	Mr.Apeksha S. Kadam Director
Sub Matter :		Misc. Application/0000801/2021		
	Misc. Application	801/2021	COMFORT INTECH LIMITED Vs. SEBI	Mr.Apeksha S. Kadam Director
(Main Matter Number :SEBI Appeal/0000363/2021)				

DISPOSAL-COURTCODE-WTMEXPARTE-11.15A.M.

4	SEBI Appeal	100/2019	Mr. Manoj Kumar Singhal Vs. SEBI	Rakesh Puri, Adv i/b R.V. Legal Kevic Setalvad,Sr.Adv i/b The Law Point
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ADMDISPOSAL-COURTCODE-MPSREQUIREMENT-AT11.25AM

5	Misc. Application	432/2019	Shree Kumar Bangur Vs. SEBI	Shardul Amarchand Mangaldas and Co. MDP and Partners
(Main Matter Number :SEBI Appeal/0000358/2019)				

A/W	SEBI Appeal	358/2019	Shree Kumar Bangur Vs. SEBI	Shardul Amarchand Mangaldas and Co MDP and Partners
Sub Matter :		Misc. Application/0000432/2019		

A/W	SEBI Appeal	394/2019	Taparia Tools Ltd. and Others Vs. SEBI	Parinam Law Asso.
Sub Matter :		Misc. Application/0000093/2020		

A/W	SEBI Appeal	435/2019	Virendra Bangur Vs. SEBI	ShardulAmarchandMangald as MDP and Partners
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A/W	SEBI Appeal	436/2019	Saurabh Bangur Vs. SEBI	ShardulAmarchandMangald as MDP and Partners
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	Misc. Application	93/2020	Suresh S. Kabra - Intervenar Vs. Taparia Tools Ltd. and Ors. AndSEBI	Suresh S. Kabra - Intervenar MDP and Partners
(Main Matter Number :SEBI Appeal/0000394/2019)				

A/W	SEBI Appeal	218/2021	Jaya Krishna Taparia Vs. SEBI	Mr. Kunal Kataria, Advocate MDP and Partners
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ADMDISPOSAL-COURTCODE-UPSIPENALTYAT 11.35A.M.

6	SEBI Appeal	512/2019	IIFL Securities Limited Vs. SEBI	Alliance Law K. Ashar and Co
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>-ADMDISPOSAL-COURTCODE-DELAYOPENOFFER-AT11.45AM</u>				
7	SEBI Appeal	582/2019	Rishiraj Agarwal and Others Vs. SEBI	Aditya Thakkar, Adv i/b Loknath Mishra,Adv MDP and Partners
<u>ADM DISPOSAL-COURTCODE-SASTOPENOFFER-AT11.55AM</u>				
8	SEBI Appeal	606/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate The Law Point
<u>-ADMDISPOSAL-COURTCODE-DISCLOSUREPIT-12NOON</u>				
9	Misc. Application	75/2020	Mr. Jagdish Kumar Arora Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000078/2020)				
A/W	SEBI Appeal	78/2020	Mr. Jagdish Kumar Arora Vs. SEBI	Crawford Bayley and Co. ELP
Sub Matter : Misc. Application/0000075/2020				
<u>-DISPOSAL-COURTCODE-DISGORGERESTRAINPIT-12.10PM</u>				
10	Misc. Application	535/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000499/2020)				
	Misc. Application	536/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000499/2020)				
A/W	SEBI Appeal	499/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Tushar Ajinkya Advocate Advocate i/b. K.Ashar CO
Sub Matter : Misc. Application/0000535/2020				
Sub Matter : Misc. Application/0000536/2020				

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A/W	SEBI Appeal	503/2020	Anil N. Alwani Vs. SEBI	Mr. Pesi Modi, Senior Advocate Advocate K. Ashar and CO.
	Sub Matter :	Misc. Application/0000542/2020		
A/W	SEBI Appeal	504/2020	Kirloskar Industries Ltd. Vs. SEBI	Advocate i/b Ms. Ankita Kashyap, Advocate K. Ashar and Co.
A/W	SEBI Appeal	505/2020	Sanjay Kirloskar Trustee of Kirloskar Brothers Ltd Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
A/W	SEBI Appeal	506/2020	PRATIMA SANJAY KIRLOSKAR Vs. SEBI	Mr.P R RAMESH, Advocate . K. Ashar & Co
A/W	SEBI Appeal	507/2020	Karad Projects and Motors Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
A/W	SEBI Appeal	508/2020	PRAKAR INVESTMENTS PVT. LTD. Vs. SEBI	Mr.P R RAMESH, Advocate Advocate K. Ashar and Co.
	Misc. Application	542/2020	Anil N. Alwani Vs. SEBI	Ms. Sukanya Sehgal, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000503/2020)			
	Misc. Application	569/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	570/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
A/W	SEBI Appeal	571/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	540/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
A/W	SEBI Appeal	44/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Advocate- i/b Gagrats K. Ashar & Co.
Sub Matter :	Misc. Application/0000569/2020			
Sub Matter :	Misc. Application/0000570/2020			
Sub Matter :	SEBI Appeal/0000571/2020			
Sub Matter :	Misc. Application/0000540/2020			

-ADMDISPOSAL-COURTCODE-DISCLOSUREPIT-12.20P.M

11	SEBI Appeal	187/2021	Garware Polyester Ltd. Vs. SEBI	Crawford Bayley & Co Vidhii Partners
A/W	SEBI Appeal	188/2021	Shashikant B. Garware Vs. SEBI	M/S. CROWFORD BAYLEY AND CO. Vidhii Partners
A/W	SEBI Appeal	189/2021	Monika Garware Vs. SEBI	M/S. CROWFORD BAYLEY AND CO. Ms. Nidhi Singh, Advocate
A/W	SEBI Appeal	190/2021	Sheela S. Garware Vs. SEBI	M/S. CROWFORD BAYLEY AND CO. Ms. Nidhi Singh, Advocate

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A/W	SEBI Appeal	191/2021	Ms. Sonia Garware Vs. SEBI	M/S. CROWFORD BAYLEY AND CO. Ms. Nidhi Singh, Advocate
A/W	SEBI Appeal	192/2021	Ms. Sarita Garware Ramsay Vs. SEBI	M/S. CROWFORD BAYLEY AND CO. Ms. Nidhi Singh, Advocate
<u>.ADMDISPOSAL-COURTCODE-MISSELLING-12.30PM</u>				
12	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
A/W	SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co.
<u>.ADMDISPOSAL-COURTCODE-FUNDSMOBILIZED-12.40P.M.</u>				
13	SEBI Appeal	377/2021	NICER GREEN HOUSING AND INFRASTRUCTURE DEVELOPERS Ltd. Vs. SEBI	J.S.SALUJA Advocate VIDDHI PARTNERS
<u>-ADM DISPOSAL-COURTCODE-CISGREENCHIP-AT12.50P.M</u>				
14	SEBI Appeal	459/2021	PRIME PLANTATIONS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr.Rakesh Puri Advocate
Sub Matter(Disposed) : Misc Application/0000668/2021				
Sub Matter : /0000898/2021				
A/W	Misc. application	898/2021	Prime Plantation Pvt. Ltd. and others Vs. SEBI	Mr. Rakesh Puri, Advocate MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000459/2021)				